

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/1094/2012**

Jabalpur, this Friday, the 22<sup>nd</sup> day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Survesh Choubey, S/o Shri M.P. Choubey, aged about 33 years,  
R/o 15/1, New Ram Nagar, Adhartal, Jabalpur M.P 482001

**-Applicant**

**(By Advocate – None)**

**V e r s u s**

1. Union of India through General Manager, West Central Railway, Indra Market, Jabalpur 482001.
2. Divisional Commercial Manager, DRM Office, Jabalpur 482001, West Central Railway Jabalpur.
3. Sr. Divisional Commercial Manager, DRM Office, Jabalpur 482001, West Central Railway Jabalpur.
4. Additional Divisional Railway Manager, DRM Office, Jabalpur 482001, West Central Railway Jabalpur **-Respondents**

**(By Advocate – Shri Prasannjeet Chatterjee, proxy counsel of Shri Vijay Tripathi)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that nobody had appeared for the applicant on the last two occasions also, i.e. 23.07.2018 and 13.11.2018. Thus, it appears that the applicant has lost interest in

prosecuting this case anymore. Therefore, we are left with no other option but to dismiss this Original Application for want of prosecution.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**